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F.No.A-33025/30/2017-Ad.II
Government of India
Ministry of Finance
Department of Revenue
(Central Board of Excise & Customs)

....

New Delhi, the 24th November, 2017.

NOTIFICATION No. 36/2017

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Abhay Desai, Assistant Commissioner in the office of Chief Commissioner of CGST Zone, Ahmedabad from the Indian Revenue Service (Customs & Central Excise) under Rule 48(A) of CCS (Pension) Rules, 1972 with effect from 30th November, 2017.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529

(Notification No. 36/2017 (F.No. A-33025/30/2017-Ad.II dated 24.11.2017.)

The Manager,
Government of India Press,
Faridabad (Haryana).

Copy to:-
1. Officer concerned.
2. The Chief Commissioner of Central GST, Ahmedabad Zone, GST Bhavan, Revenue Marg, Ahmedabad - 380015 (Copy of vigilance status of the officer is enclosed).
3. PS to Chairman, CBEC/All Members (CBEC)/Commissioner (Coordination-CBEC/DS(Ad.II)/Dir (Ad.IIA&I)/DS(Ad.V).
4. Pr.ADG(HRM)-I/ADG(HRM)-II, Office of DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
5. DD (Data Bank), Office of the DG(HRD), HRM-II, Deepshikha Building, Rajendra Place, New Delhi.
6. US-II(Ad.II)/SO(P)/Ad.V/Hindi Section/Office Order Folder/ Personal file.
7. Website Manager, Directorate of Systems, New Delhi for uploading on the website.